

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/3667/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Dima Hasao, Haflong .

Dated Guwahati, the <sup>12</sup>12 October, 2020

Sub:- **Civil vacation with station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/1811 /Estt, dtd.09.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail entire Civil vacation from 22.10.2020 to 04.11.2020 and casual leave for three days on 05.11.2020, 06.11.2020 & 07.11.2020 along with station leave permission from the late afternoon (after completion of Court works) of 21.10.2020 till the evening of 08.11.2020.

The Civil Judge cum Assistant Sessions Judge, Dima Hasao and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

3669 **JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(Pt)/3668-1A, dated 12.10.2020**

Copy to:

1. ✓ The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Adm